

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/1998/1839/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the th 13 March, 2023.

Sub: **Casual leave and restricted holiday.**

Ref:- Your letter No. FC/Sil/2023/213 dated the 27.02.2023.

Sir,

With reference to the above and in partial modification of this Registry's order **No. HC.VII-93/1998/1665-1666/A dated 01.03.2023**, I am directed to inform you that your prayer for **casual leave on 18.04.2023 and permission to avail Restricted holiday on 19.04.2023, with station leave permission, from the evening of 12.04.2023 till the morning of 24.04.2023**, has been granted. The Counsellor, Family Court, Cachar, Silchar, in his absence the Chief Judicial Magistrate, Cachar, Silchar and in his absence the in-charge CJM, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/1998/1840/A, dated , 13-03-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)